

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**(SPECIAL BENCH)**

**COURT III**

27. C.P.(IB)-450(MB)/2022

CORAM: SH. KULDIP KUMAR KAREER, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.01.2023**

NAME OF THE PARTIES: HTIL Info Systems Private Limited

SECTION 59 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Due to paucity of time matter could not be heard. List this mater on

**24.02.2023.**

Sd/-  
MADHU SINHA  
Member (Technical)  
//SGP//

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)